

FORM G: RE-ISSUE**INVITATION FOR EXPRESSION OF INTEREST FOR****OM SHRI SHUBH LABH AGRITECH PRIVATE LIMITED****(BUSINESS ACTIVITY : Flour Mill and Wholesale of Agricultural raw material at Malanpur And Banmore)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India

(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	OM SHRI SHUBH LABH AGRITECH PRIVATE LIMITED PAN: AACCO5246R CIN: U74999MP2017PTC043587
2.	Address of the registered office	In front of IIITM College, Near Hazira Police Station, Morena Link Road, Gwalior – 474015, Madhya Pradesh
3.	URL of website	NA, as per information available with RP
4.	Details of place where majority of fixed assets are located	Factory premises at BANMORE and MALANPUR(Dist : Gwalior , Madhya Pradesh)
5.	Installed capacity of main products/ services	Not available with RP
6.	Quantity and value of main products/ services sold in the last financial year	Present status :1 Unit closed & one operational under lease as per information available with RP(details may be obtained by sending email to email id cirp.omshri@gmail.com)
7.	Number of employees/ workmen	As Per Information available no employees / No workmen at the commencement of CIRP Process.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by sending email to email id cirp.omshri@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email to email id cirp.omshri@gmail.com
10.	Last date for receipt of expression of interest	04.10.2026 (at least 15 days from issue of Form G)
11.	Date of issue of provisional list of prospective resolution applicants	14.10.2026 (within 10 days from last date of EOI receipt)
12.	Last date for submission of objections to provisional list	19.10.2026 (for 5 days from provisional list)
13.	Date of issue of final list of prospective resolution applicants	29.10.2026 (within 10 days of objection)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02.11.2026 (within 5 days of issue of final list)
15.	Last date for submission of resolution plans	02.12.2026 (at least 30 days from issue of RFRP)
16.	Process email id to submit EOI	cirp.omshri@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	NA

Teena Saraswat Pandey Resolution Professional

IBBI/IPA-001/IP-P00652/2017-18/11126

387F 114 Scheme Part 1

Behind Diksha Boys hostel Sant Nagar, Indore, Madhya Pradesh, 452010

For OM SHRI SHUBH LABH AGRITECH PRIVATE LIMITED

19.09.2026 , Indore

